

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. IA 1857/2023 In C.P. (IB)/1790(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023**

NAME OF THE PARTIES: - State Bank of India
V/s
Taguda Pte Ltd
IN THE MATTER OF
State Bank of India
V/s
Ushdev International Ltd.

Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1857/2023: - Adv. Harit Lakhani appeared for the Applicant.
Adv. Nilashmi Rahule i/b Adv Ekta Pandey appeared for the Respondent.
Heard and **Reserved for Order**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)